

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD**

IA 737 of 2019 CP14/NCLT/AHM/2019

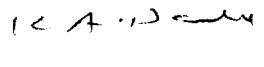
**Coram: Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER (JUDICIAL)
Hon'ble Mr. PRASANTA KUMAR MOHANTY, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.01.2020**

Name of the Company: Jayantilal Govindji Patel & Anr
V/s
Surat Health Services Pvt Ltd & Ors

Section: IA For Directions

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.	JAYANTILAL GOVINDJI PATEL	PCS	Resp 1	
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2.	Natasha Dhruvman Shah		Applicant	
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ORDER

The Parties are represented through their respective Counsel/PCS(s).

Heard both side's Learned Counsels.

The order is reserved.

The Parties are at liberty to file their written submissions, if any, within a one week by exchanging copies to each other.


(PRASANTA KUMAR MOHANTY)
MEMBER (TECHNICAL)


(HARIHAR PRAKASH CHATURVEDI)
MEMBER (JUDICIAL)

Dated this the 13th day of January, 2020.